

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.128/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies, Hyderabad
NAME OF THE PETITIONER(S)	Ramamaruti Travels Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signaţure
S. Emar Reddy	P.C.S	cs exwarreddy @gmaillom 950222 4274	Elm

Counsel for Respondent(s):

П	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
1				
				a a

ORDER

Heard. Shri S.Eswar Reddy, Ld. Counsel for Petitioner.

Orders Reserved. The Ld. Counsel for Petitioner is directed to file their reply within one week.

Member (T)

Member (J)

рс